## HIGH COURT OF ORISSA: CUTTACK

## e-Tender Notice of supply installation and testing of 12 numbers of Laptops

e-Tender Notice No. XXXIII-25/2017-22-1639, Dated: 28.01.2022

The Registrar (Judicial), Orissa High Court, Cuttack on behalf of Orissa High Court invites online bids in two bid systems (Technical & Financial) through State e-Procurement Portal <a href="http://www.tendersodisha.gov.in">http://www.tendersodisha.gov.in</a> only from eligible bidders which are valid for a minimum period of 180 days from the date of opening for "Supply, installation and testing of 12 numbers of Laptops".

Sl. No.	Name of the work	Supply, installation and testing of 12 numbers of Laptops
1	Date of availability of the bid document on the portal	28.01.2022
2	Last Date and Time for downloading of bids in the portal	18.02.2022 till 05.00 PM
3	Last Date and Time for uploading of bids	18.02.2022 till 05.00 PM
4	Date and Time for opening of Technical Bids	21.02.2022, 11.30 AM onwards
5	Tender Cost	Rs.1,000/- (Non-refundable, Rupees one thousand only) in shape of Demand Draft in favour of "The Registrar (Judicial), High Court of Orissa, Cuttack" payable at SBI Main Branch, Cuttack in offline mode.
6	EMD	Rs.40,800/- (Refundable, Rupees forty thousand eight hundred) to be submitted in shape of Demand Draft in favour of "Registrar (Judicial), High Court of Orissa, Cuttack" payable at SBI Main Branch, Cuttack in offline mode."

Interested bidders may view and download the Tender document containing the detailed terms and conditions, from the website viz. http://tendersodisha.gov.in.

High Court of Orissa, reserves the right to amend or withdraw any of the terms and conditions contained in the Tender Document or to reject any or all tenders without giving any notice or assigning any reason thereof.

Registrar (Judicial)